

(b) the number of engineers employed so far;

(c) the number of applicants who were Honours Graduates of I.I.Ts. and how many of them were not called even for interview; and

(d) the criteria for selecting for interview ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) to (d). The required information is being collected and will be laid on the Table of the House in due course.

ADIVASI ADVISORY BOARD, ORISSA

3479. SHRI RABI RAY : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the resignation of a member of Adivasi Advisory Board of Orissa on the question of relaxation of prohibition by the Orissa Government and its impact on the Adivasis there; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) : (a) It has been reported that one of the non-tribal members has resigned on this issue.

(b) The matter concerns the State Government.

ADIVASIS IN ORISSA, MADHYA PRADESH AND BIHAR

3480. SHRI RABI RAY : Will the Minister of SOCIAL WELFARE be pleased to state the steps taken to raise the social and economic status of Adivasis in Orissa, Madhya Pradesh and Bihar during the last two years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) : A statement showing the expenditure incurred during the last two

years and the physical targets achieved during the Third Five Year Plan on the Tribal welfare programmes in Orissa, Madhya Pradesh and Bihar, is laid on the Table of the House [*Placed in Library*]. See No. LT—419/68].

ALL INDIA IRRIGATION COMMISSION

3481. SHRI RABI RAY :

SHRI YASHPAL SINGH :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have decided to set up an All India Irrigation Commission;

(b) if so, the purpose of this Commission; and

(c) the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) Yes, Sir.

(b) and (c). A statement indicating the terms of reference proposed for the Commission is laid on the Table of the House [*Placed in Library*]. See No. LT—420/68]

BURMAH SHELL REFINERY, MAHARASHTRA

3482. SHRI D. R. PARMAR :

SHRI R. K. AMIN :

SHRI P. N. SOLANKI :

SHRI RAMCHANDRA J. AMIN :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the Burmah Shell refinery in Maharashtra proposes to expand its activities by obtaining the surplus oil from Gujarat State; and

(b) whether Government have received any representation from the Government of Gujarat not to permit its expansion ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) No, Sir.

(b) Does not arise.